

**IN THE NATIONAL COMPANY LAW TRIBUNAL,
NEW DELHI COURT III**

Item No. 301

IA-5788/2023 (CA-9/2019) IA-5789/2023 (CA-11/2019) CA-10/2019 CA-333/2019
IA-6195/2022 IA-1155/2023
In
IB-543(ND)2017

IN THE MATTER OF:

M/s. Bimla Maru Fashions Pvt. Ltd.

.....APPLICANT/PETITIONER

Vs

Sanjay Maheshwari.

.....RESPONDENT

SECTION

U/s 10 of IBC, 2016

Order delivered on 16.04.2024

CORAM:

SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)

SHRI ATUL CHATURVEDI, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Kaushik Dey, Advocate in IA No. 6195/2022

For the Respondent: Mr. Sudeep Singh, Adv for Respondent No. 5 in CA 10/2019.

Mr. Amit Saxena, Adv. for Respondent in IA 5788/2019.

Dr. S.S. Sharma, Ms. Gulafsha Kureshi, Advs

for R-3 in IA-10/2019.

For the Liquidator : Mr. Brijesh Kumar Tamber, Mr. Prateek Kushwaha, Advs.

HYBRID HEARING (PHYSICAL & VC)

ORDER

CA-333/2019:-

On 12.03.2024, in CA-135/2019 an order was passed directing the Liquidator to upload the pleadings within two weeks. Learned Counsel appearing for the Liquidator has stated that the number of this CA has been changed and now it is being renumbered as CA-333/2019. Be that as it may, the Applicant shall take steps to upload the pleadings within one week.

List the matter on **08.05.2024**.

IA-5788/2023:-

One week further time granted to the parties to upload the pleadings as directed vide order dated 12.03.2024.

List the matter on **08.05.2024**.

IA-5789/2023:-

Learned Counsel appears for the Liquidator. In compliance with the order dated 12.03.2024, the proof and affidavit of service have been filed. The Respondents are directed to file reply affidavit within one week. Rejoinder, if any, shall be filed by the Applicant within one week thereafter.

List the matter on **08.05.2024**.

CA-10/2019:-

Learned Counsel appears for the Liquidator. In compliance with the order dated 12.03.2024, the proof and affidavit of service have been filed. The Respondents are directed to file reply affidavit within one week. Rejoinder, if any, shall be filed by the Applicant within one week thereafter.

List the matter on **08.05.2024**.

IA-6195/2022:-

Learned Counsel appearing for the Applicant undertakes to file Vakalatnama within one week. Time granted.

List the matter on **08.05.2024**.

IA-1155/2023:-

List the matter on **08.05.2024** along with CA-333/2019.

Sd/-

**(ATUL CHATURVEDI)
MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)
MEMBER (JUDICIAL)**